

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO: 233/2001

THURSDAY the 19th day of APRIL 2001

CORAM: Hon'ble Shri Kuldip Singh, Member (J)

Santosh Atmaram Chavan
Residing at
Kasbapeth, Shrivardhan
At & Post Shrivardhan
Dist. Raigad.

... Applicant.

By Advocate Shri S.S. Karkera.

V/s.

1. The Union of India through
Chief General Manager,
Maharashtra Telecom. Circle
Fountain Telecom. Bldg. No. II
8th Floor, M.G. Road,
Fountain Mumbai.
2. The General Manager Telecom.,
(Raigad) At Mumbai. Wireless
Compound, Santacruz West
Mumbai.
3. The Sub-Divisional Engineer,
(Phones) Mhasala
Dist. Raigad

... Respondents.

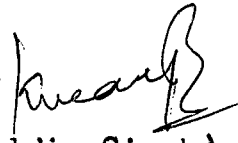
ORDER (ORAL)

¶ Per Shri Kuldip Singh Member(J) ¶

The applicant has filed this OA seeking regularisation as Jeep Driver in the department of respondents. The applicant further submits that he has been working since 1997 with intermittent periods as Casual ^{Driver} Labour. The department has now issued an advertisement for recruitment to the post of Motor Driver, but the case of the applicant has not been considered.

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2. This OA can be disposed of with a direction to the respondents to consider the case of the applicant in accordance with the DOPT circular of 1999 and in accordance with law. ^{rules and instructions as the subject be} Representation made by the applicant may also be taken into consideration. Accordingly the OA is disposed of:


(Kuldip Singh)
Member (J)

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